

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M.P. B H A D R A N

Petition(s) for Special Leave to Appeal (Crl) No(s).8978 /2008

MU K E S H K H A R E & ORS.

Petitioner(s)

V E R S U S

STAT E OF U.P. & AN R.

Respondent(s)

(With appln(s) for stay and office report)

Date: 02/03 / 2 009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Siddharth Jain, Adv.
Mr. Sunil Kumar Jain,Adv.

For Respondent(s)

Ms. Malvika Trivedi, Adv.
Mr. T. Mahipal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.2 is granted four weeks' time for filing counter
affidavit.

Await service on respondent No.1.

List again on 6.4.2009.

(M.P. B H A D R A N)
Registrar

rd